POST OFFER PUBLIC ANNOUNCEMENT TO THE EQUITY SHAREHOLDERS OF

FEM CARE PHARMA LIMITED

(Registered Office: Plot no. D-55, MIDC, Additional Industrial Area, Ambad, Nasik - 422 010)

This Post Offer Announcement (the "Post Offer Announcement") is issued by Ambit Corporate Finance Private Limited as Manager to the Offer on behalf of Dabur India Limited ("DIL" / the "Acquirer") to the shareholders of Fem Care Pharma Limited (the "Target Company" / "FPL") regarding the Offer. This Post Offer Announcement is in continuation of, and should be read in conjunction with the Letter of Offer dated April 29, 2009 and the Public Announcement dated November 26, 2008 (the "PA") together with the subsequent corrigenda to the PA published on January 12, 2009 and April 30, 2009. The terms used, but not defined in this Post Offer Announcement, will have the same meaning assigned to them in the other announcements referred above and the Letter of Offer.

The Offer details are as under:

1.	Name of the Target Company	Fem Care Pharma Limited
2.	Name of Acquirer	Dabur India Limited
3.	Name of Manager to the Offer	Ambit Corporate Finance Private Limited
4.	Name of Registrar to the Offer	Sharepro Services (India) Private Limited
5.	Offer Details:	
	Date of publication of the PA	November 26, 2008
	Date of opening of the Offer	May 7, 2009
	Date of closure of the Offer	May 26, 2009
	Date of completion of dispatch of consideration	June 10, 2009

6. Details of the acquisition:

Sr. No.	Item	Proposed in the Offer document (A)		Actual (B)	
I	Offer Price	Rs. 800 per Share		Rs. 800 per Share	
II	Share holding of Acquirer (Number & %) before PA	Nil		Nil	
III	Shares acquired by way of MOU or market purchases (Number & %)*	Sale Shares under the SPA: 25,46,596 (72.15%)		Sale Shares under the SPA: 25,46,596 (72.15%)	
IV	Shares acquired in the Offer* (Number & %)	7,05,880 (20.00%)		7,05,880 (20.00%)	
V	Size of the Offer (Number of shares multiplied by offer price per share)	Rs. 56,47,04,000 (assuming full acceptance)		Rs. 56,47,04,000	
VI	Shares acquired after PA but before 7 working days prior to closure date, if any (Number & %)	No Shares were acquired during this period.			
VII	Post Offer shareholding of Acquirer after the acceptance of validly tendered Shares (Number & %) (II+III+IV+VI)*	32,52,476 (92.15%) (assuming full acceptance)		32,52,476 (92.15%)	
VIII	Pre & Post Offer shareholding of public (No. & %) *	**Pre Offer**	**Post Offer**	**Pre Offer**	**Post Offer**
		9,82,804 Shares (27.85%)	2,76,924 Shares (7.85%)	9,82,804 Shares (27.85%)	2,76,924 Shares (7.85%)

* The shares acquired pursuant to the Offer are in the process of being transferred to the Acquirer. Sale Shares acquired under the SPA will be transferred on the Completion Date.

7. Escrow Account will be released shortly.
8. No interest was required to be paid to the shareholders of the Target Company.
9. There are no pending complaints regarding the Offer as on date.
10 Please note the following revised contact details of the Registrar to the Offer - Sharepro Services (India) Private Limited, 13/A-B, Samithia Warehouse, IInd Floor, Near Sakinaka Telephone Exchange, Sakinaka, Andheri (East), Mumbai-400072; Tel. No. (022) 67720300/420/422; Fax No. (022) 28508927; Email: fpl.offer@shareproservices.com; Contact Person: Ganesh Rane.

The Acquirer, represented by its Board of Directors, accepts full responsibility for the information contained in this Post Offer Announcement and also for fulfilling its obligations as laid down in the SEBI Takeover Code.

Issued by the Manager to the Offer	On behalf of the Acquirer
AMBIT Acumen at work **Ambit Corporate Finance Private Limited** Ambit House, 449, Senapati Bapat Marg, Lower Parel, Mumbai 400 013 Tel. No: (022) 39821819; Fax No: (022) 39823020 Email: fplopenoffer@ambitpte.com Contact Person: Praveen Kumar Sangal	Dabur Celebrate Life! **Dabur India Limited** 8/3, Asaf Ali Road, New Delhi - 110 002

Date : June 16, 2009
Place : Mumbai